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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 362/2005
OA 2313/2004

New Delhi, this the 29th day of November, 2005

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Wx. SI Rajan Lal Sharma,
R/o H.No.I/131, Gali No.12, Laxmi Nagar,
Delhi-92.

...Applicant.

(By Advocate Shri Yogesh Sharma)

VERSUS

Dr. Meera Srivastava,
Additional Director,
Central Govt. Health Scheme,
Nirman Bhawan, New Delhi.

...Respondents.

(By Advocate Shri N.S. Dalal)

O R D E R (ORAL)

By Shri V.K. Majotra, Vice-Chairman (A):-

Learned counsel for respondents has handed over a cheque for Rs.20,530/- to the learned counsel for applicant in the Court. As such the directions contained in Tribunal's order have been complied with. Accordingly, CP is dropped and notices to respondents are discharged.


(Mukesh Kumar Gupta)

Member (J)


(V.K. Majotra)
Vice-Chairman (A)

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